GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.4446

TO BE ANSWERED ON THE 12TH AUGUST, 2016

COMPENSATION TO FAMILIES

4446. DR. SHASHI THAROOR:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether any compensation has been provided to the families of personnel / civilians who died during the fire incident at Central Ammunition Depot (CAD) Pulgaon, Maharashtra;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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(a) to (c): Next of Kin (NoK) of the defence personnel/civilians, who died during fire incident on 31st May, 2016 at Central Ammunition Depot (CAD) Pulgaon, Maharashtra entitled for various are terminal benefits/compensations which include Group Insurance, Special Family Death Retirement Gratuity. Pension. cum Ex-gratia compensation, Provident Fund etc. Admissible amount and payment made so far is given at Annexure. Some other payments have also been made from Chief Minister's Relief fund, Army Ordnance Corps Regimental Association fund, Assured Decent Last Rites Scheme.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4446 FOR ANSWER ON 12.8.2016

Category	Entitlement per person(in Rupees)				Amount Paid so far
	Pension	Gratuity	Ex-	Insurance	
		·	gratia		
2 x	Enhanced	Based on	10 Lakh	60 Lakh	(a) Rs. 60 Lakh of
Officers	Family Pension	completed		(Army Group	Army Group Insurance.
	i.e. 60%	years of		Insurance)	(b) Death Cum
		service			Retirement Gratuity of
		subject to			amount of
		maximum			Rs.9,30,449/- and Rs.
		Rs 10 Lakhs			9,60,000/
4 x	Enhanced		10 Lakh	30 Lakh	Rs.30 Lakh of Army
Defence	Family Pension			(Army Group	Group Insurance per
Security	i.e. 60%			Insurance)	preson.
Corps					
combatants					
13 x Fire	Extra Ordinary		10 Lakh	30,000	Nil
Fighting	Family Pension			(Central	
Staff	i.e. 60 %			Govt.	
				Employees	
				Insurance	
				Scheme)	

Note: Provident Fund payable as per deposit and leave encashment as per accumulated leave.
